

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 629
CP-31/ND/2016

IN THE MATTER OF:
Mr. Anil Goyal and Ors.

...APPLICANT

Vs.

M/s. Kalyan Polypacks Ltd. And Ors.

...RESPONDENT

Section
U/s 397-398

Order delivered on 14.03.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant
For the Respondent

:
:Mr. Raghavendra Mohan Bajaj,
Mr. Bhaskar Subramanian Advts
for the Respondents nos. 2-4

ORDER

Due to paucity of time, matter is now adjourned to **20.04.2023**.

Sd/-
(Court Officer)